

I/10362/2023

File No. T-17014/3/2021-Training-FSSAI-Part (3)**Food Safety and Standards Authority of India****(A Statutory Authority established under the Food Safety & Standards Act, 2006)****FDA Bhavan, Kotla Road, New Delhi-110 002****(Training Division)**

Dated: 16th June, 2023

Subject: Clarification regarding ‘Removal of Food Safety Supervisor (FSS) certificate validity’– reg.

In continuation to this Office Memorandum dated 21st July, 2022, regarding the removal of Food Safety Supervisor (FSS) certificate validity, it is to further clarify that the intention of this Office Memorandum dated 21st July, 2022 was to make the Food Safety Supervisor certificates perpetual. This perpetual nature is applicable on all Food Safety Supervisor certificates issued prior to 21st July, 2022 as well.

2. However, if the food handler changes the Kind of Business (KoB), he/she will have to undergo the FoSTaC training afresh and obtain a new FSS certificate of respective KoB.
3. The food handlers having FSS certificate will have to undergo refresher training in case there is any change in Schedule 4 of Food Safety and Standards (licensing and Registration of Food Businesses) Regulations, 2011.

This is issued with the approval of the Competent Authority.

(Mr. Virendra Singh Shekhawat)

Manager (Training),

FSSAI- HQ

To,

1. All FBOs- for compliance
2. Commissioners of Food Safety (All States/ UTs)
3. All Training Partners
4. CTO- for uploading on website and for making necessary changes in the FoSTaC

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portal

Copy to,

PS to ED (HR), FSSAI- HQ, New Delhi